

Security services in PSEs from organisations of ex-servicemen

†842. SHRI R.K. SINHA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Department of Public Enterprises instructed to all Public Enterprises *vide* their letter no. DPE OM No. 6/22/93/GL 15/DPE(SC/ST) dated 1 February, 1999 that all PSEs should receive security services only from the organisations of ex-servicemen registered by DGR;

(b) whether the Ministry is aware that Parliament of India has passed the Private Security Agencies (Regulation) Act, 29/2005 and it is in force since 2005 and under it all security agencies including DGR are required to get license; and

(c) keeping in view the above, whether Ministry proposes to revoke its earlier orders?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) Yes Sir.

(b) and (c) Based on the information obtained from Ministry of Defence, it is informed that for any empaneled Security Agency it is mandatory to have a valid PSARA (Private Security Agencies (Regulation) Act) License in the respective State, prior to being operational and this is in consonance with the DGR guidelines. Thus, presently, there is no proposal under consideration to review the aforementioned DPE guidelines dated 01.02.1999.

Closure of cement factories

843. SHRI BASAWARAJ PATIL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the total number of cement factories under Government control, how many are sick and how many are functional, what was and is the production capacity;

(b) in the same time how many private industries came and what is their production capacity now; and

(c) the reasons for closure of Public Sector Undertakings and many cement factories?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) Department of Heavy Industry,

†Original notice of the question was received in Hindi.

GOI has only the Cement Corporation of India Limited under its central control with total installed capacity of 38.93 lakh MT. Out of ten plants, seven plants are non-operating with total installed capacity of 24.47 lakh MT.

Presently there are three operational plants namely Rajban in Himachal Pradesh with installed capacity of 2.48 lakh MT, Bokajan in Assam with installed capacity of 1.98 lakh MT and Tandur in Telangana with installed capacity of 10.00 lakh MT with total operating installed capacity of 14.46 lakh MT per annum.

(b) This information is not being maintained in the department.

(c) The seven non-operating plants of CCI became sick mainly due to obsolete technology, locational disadvantage and low scale of operations.

Proposal from Telangana for increase of Legislative Assembly seats

844. SHRI T. G. VENKATESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received any proposal from Government of Telangana requesting for increase of Legislative Assembly seats in accordance with the Andhra Pradesh Reorganisation Act;

(b) if so, the details thereof; and

(c) the response of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes Sir, the Government of Telangana has requested for increasing the seats in Legislative Assembly of Telangana State from 119 to 153 as envisaged in the Andhra Pradesh Reorganisation Act, 2014.

(c) The issue was taken up with the Ministry of Law and Justice, who in turn sought the opinion of Ld. Attorney General. Ld. Attorney General had observed that as per Article 170(3) of the Constitution, the total number of seats in the Assembly of each State shall not be readjusted till after the first Census is published post the year 2026. Therefore, unless and until Article 170 is amended to bring up in line with Section 26, the increase in the number of seats cannot be given effect.

Presence of terrorists in J and K valley

845. SHRI ANIL DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are nearly 200 terrorists in the Jammu and Kashmir Valley at present;